Applies to all the partially excludes areas of the Province of Ouses, see Olesis Goul rote. no. 2287-F, of the 8th Tray 1942.

AGT NO. XXVIII OF 1937.

[PASSED BY THE INDIAN LEGISLATURE.] (Received the assent of the Governor General on the 7th October, 1937.)

An Act further to amend the Indian Securities Act, 1920, for a certain purpose.

1. This Act may be called the Indian Securities short title. (Amendment) Act, 1937.

2. In sub-section (1) of section 10 of the Indian Securi-Amendment of ties Act, 1920 (hereinafter referred to as the said Act), Act X of 1920. for the word " officer " the word " authority ", for the word " his " the word " its ", and for the word " him " the word " it " shall be substituted.

3. In section 11 of the said Act, for the word "officer" ^{Amendment of} in both places where it occurs, the word "authority" Act X of 1920. shall be substituted.

4. In section 12 of the said Act and in the proviso $\frac{Amendment of}{ection}$ 12, thereto, for the word "officer", wherever it occurs, the Act X of 1920. word "authority" shall be substituted, and for the word "him", where it occurs for the first time, the word "it" shall be substituted.

5. In section 13 of the said Act,---

Amendment of section 18, Act X of 1920.

- (a) in sub-section (1),—
 - (i) for the word "officer" the word "authority" shall be substituted; and
 - (ii) in clause (c), for the word "his" the word "its", and for the word "he" the word "it" shall be substituted;
- (b) in sub-section (2), for the word "officer", in both places where it occurs, the word "authority" shall be substituted, and for the word "himself", where it occurs for the first time the words "direct one of its officers to" shall be substituted; and

[Price : Anna 1 or $1\frac{1}{2}d$.]

X of 1920.

X of 1920.